

of traffic on the roads. The introduction of this system will also have its impact on the development of the national economy. I, therefore, urge the Government to take early steps to provide underground metro rail system in big cities like Bombay, Hyderabad, Madras and Delhi.

- (viii) Demand for looking into grievances of the Marathi-speaking people residing in Karnataka-Maharashtra border area

**DR. DATTA SAMANT** (Bombay South Central) : Ten Lakh Marathi speaking people are staying at Belgum, Nipani, Karwar, Khanapur at Karnataka-Maharashtra Border and they are attached to Maharashtra in their living habits, religion, language etc. They are forming a big majority of about 75 per cent of the total population of this area and at many places like Nipani, Khanapur, it is more than 90 per cent.

Mahajan Commission was appointed without any terms of reference at the time of State reorganisation and this area was wrongly included in Karnataka and similarly about two hundred villages which are having Kannada speaking majority were kept in Maharashtra. Marathi speaking people from Border area are having three days dharna at Boat Club from 5th November, 1986.

The Karnataka Government passed a resolution in the Assembly in 1982 making Kannada language compulsory from the 1st Standard in Non-Kannada Schools. Hundred per cent Marathi speaking school teachers were appointed to teach Kannada language. Because of this Kannada teaching, about five hundred Marathi schools were closed for four months.

The Government have already agreed that the recommendations of Mahajan Commission are not final. Further, Central Government has left this issue to the Chief Ministers of both States. Series of meetings took place between the two Chief Ministers but both the Chief Ministers are bound by the decisions taken by their respective Assemblies unanimously and therefore I urge upon the Prime Minister that this issue will not be solved without interference of the Central Government.

I also urge upon Prime Minister that the well-known principles for State reorganisation like simple majority of villages, continuity of the border may be applied to this area.

- (ix) Demand for examining telecasting of a distorted projection of personal life of Netaji Subhas Chandra Bose in a Doordarshan Serial 'Raj Se Swaraj'

**SHRI AMAR ROYPRADHAN** (Cooch Behar) : The entire nation has lowered down her head in shame for the reprehensibly derogatory manner in which Netaji Subhas Chandra Bose has been recently depicted in a Doordarshan serial, 'Raj Se Swaraj'. People all over India representing almost all walks of life have expressed their resentment against this untrue distorted projection of personal life of Netaji Subhas Bose. Along with hundreds of ex-INA soldiers, Capt. Shrimati Lakshmi Sehgal (Swaminathan) of Azad Hind Fouz has raised a vehement protest against such a filming. Proper investigation regarding how and which way this particular film was produced and projected, should be made. Government should examine as to how and on whose clearance, Doordarshan exhibited it, and should place the report before Parliament. The responsibility for this should be fixed, and the offender be punished suitably. The whole system of Doordarshan exhibition appears to be faulty. It should, therefore, be recast, for ensuring proper check-up at a higher political level.

[Translation]

- (x) Demand for ensuring a remunerative price of cotton for the benefit of cotton growers

**SHRI TEJA SINGH DARDI** (Bhatinda) : Mr. Speaker, Sir, the condition of the cotton-growers in the country today particularly those of Muktsar, Abohar, Fazilka, Bhatinda, Bareta, Rampura Phool has become pitiable and consequently they have become hapless. The farmers have increased their cotton produce through hard work and proper planning as compared to that during the previous years in spite of the recent drought and excess rains. The Government have also recently announced the increase in the support price